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PART I, SECTION 1, DATED THE 14th JANUARY, 2021]

LOK SABHA SECRETARIAT

PARLIAMENT HOUSE,
NEW DELHI-110001.

January 14, 2021
Pausha 24, 1942 (Saka)

NOTIFICATION

No. 37/1/(V)/2021/T. The following order by the President dated the 13th January, 2021 is published for general information: -

“ In exercise of the powers conferred upon me by clause (1) of article 85 of the Constitution, I hereby summon the Lok Sabha to meet at New Delhi on Friday, the 29th January, 2021 at 11.00 A.M.

January 13, 2021

Ram Nath Kovind
PRESIDENT”

UTPAL KUMAR SINGH
SECRETARY GENERAL

No. 37/1/(V)/2021/T

January 14, 2021
Pausha 24, 1942 (Saka)

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Post.
14.1.2021
(P. C. TRIPATHY)
JOINT SECRETARY